

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE,
NELAMANGALA

CAUSE LIST DATED: 30.06.2020

CIVIL CASES	
I Session	II Session
<u>ARGUMENTS</u>	<u>HEARING</u>
1. OS 131/2011	1. OS 762/2014
2. OS 10/2013	2. OS 436/2016
3. RA 22/2014	3. OS 95/2012
4. OS 397/2015	4. OS 69/2015
5. MC 49/2015	5. OS 131/2015
6. OS 661/2009	6. OS 297/2015
7. OS 586/2017	7. OS 500/2012
<u>HEARING</u>	8. OS 357/2016
8. OS 1146/2009	<u>ARGUMENTS</u>
9. FDP 17/2016	9. MA 11/2019
10. OS 1240/2009	10. RA 25/2014

II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

1. Other cases listed on will be adjourned.
2. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,
NELAMANGALA
PO : CHINMAYEE.R.H,
CAUSE LIST DATED 30.06.2020**

Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S.136/2008	Hear	11.	O.S.218/2012	Hear
2.	O.S.4/2009	Arguments	12.	O.S.366/2013	Arguments
3.	O.S.364/2010	Hear	13.	O.S.90/2014	Advanced
4.	O.S.300/2011	Hear	14.	O.S.102/2015	Hear
5.	O.S.54/2013	Arguments	15.	O.S.283/2019	Arguments
6.	O.S.354/2013	Arguments	16.	O.S.26/2011	Hear
7.	O.S.124/2014	Arguments	17.	O.S.174/2020	First Hearing
8.	O.S.436/2017	Arguments	18.	O.S.220/2010	Orders
9.	OS.74/2019	Arguments	19.	O.S.394/2017	Orders
10.	O.S.9/2020	Hear	20.	O.S.448/2016	Judgment